

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 927/Confdl./2014

Bilaspur, dated the 16th September, 2014

In view of the recent disaster in Jammu & Kashmir State, the High Court of Chhattisgarh has resolved to donate one day basic pay from the salary of the Hon'ble Judges, Officers and regular employees of the High Court Registry and Subordinate Courts of the State to the Chief Minister's Relief Fund of the Chhattisgarh State in order to lend a helping hand to the victims of the nature's fury in Jammu & Kashmir State, who have suffered irreparable loss.

BY ORDER OF THE HIGH COURT


(ASHOK PANDA)
REGISTRAR GENERAL